

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**IN THE MATTER OF:**

**CA(CAA)25(PB)/2018**

GM Solutions Pvt. Ltd. & R Systems  
International Ltd.

.... **APPLICANT / PETITIONER**

**SECTION:**

**Under Section 230-232 of the Companies Act**

**Order delivered on 15.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the APPLICANT** :- Mr. Abhishek Nahta, Ms. Manisha Gola, Advts.

**For the RESPONDENT** :-

**ORDER**

Order reserved.

*- S-d-7*

**(M. M. KUMAR)**  
**PRESIDENT**

*- S-d-71*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

15.02.2018  
V.Sethi